

Date:

To  
The Chief General Manager  
Public Debt Office  
Reserve Bank of India  
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Dear Sir,

**----- Per cent West Bengal Government Stock 2019**

In terms of para 3 (ii) of the Government of West Bengal Notification No -----  
----- dated -----2009, I/we ----- hereby exercise the put option and  
offer for premature redemption of ----- per cent West Bengal Government Stock 2019 on my  
behalf (1)\*/on behalf of my client (2)\* to the Government of West Bengal for an aggregate face  
value of Rs. ----- at par.

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(1)\* The Stock is held by me/us in the following form:

- (a)\* SGL account No. ----- at Public Debt Office -----  
(b)\* Stock Certificate No. ----- (Duly discharged certificate/s enclosed).

(2)\* The Stock is held in the following form:

\* CSGL Account No. ----- at Public Debt Office -----

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Accordingly, I/we request you to \* debit my SGL/CSGL Account and credit my Current Account  
No. \*\* ----- with Reserve Bank of India, ----- or pay me/us by way of  
cheque for the par value of the Stock tendered and half yearly interest payable on the Stock  
from the last coupon date.

Yours faithfully,

Signature:  
Name:  
Designation\*:  
Official Stamp/Seal:

\* Strike out whichever is not applicable

\*\* Applicable for persons having Current Account with Reserve Bank of India

Note: Separate Application for SGL and CSGL should be submitted.